<u>**Declaration of Assets and Liabilities**</u>

Year 2022-23

I, BIRENDRA KUMAR SINGH, son of Shri Ram Ashish Singh, aged 48 (approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Assistant, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Α. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependa nt-1	Dependant-2 Name	Depend ant-3	
			HEMA KUMARI	Name	AASHI SINGH	Etc.	
			(WIFE)	PRATIK	(DOUGHTER)	.Name	
			11	(SON)		1	
(i)	Cash	Rs.50,000/-	Rs.30,000/-	NİL	NIL	NA	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit	Rs.1,20,000/-	Rs.3,30,000/-	NIL	NIL	NA	
(iii)	Bonds, Debentures and Shares in companies	Mutual Fund- Current Value Rs.4,50,000/-	NIL	NIL	NIL	NA	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Contribution LiC-Rs.16,600/- YLY TATA- Rs.5,200/- HLY BAJAJ- Rs.2,600/-HLY PLI- Rs.14,400/- YLY SBI-Rs.10,500/- YLY Sukanya Deposit- Rs.4,00,000/-	Contribution- LIC- Rs.11,000/- YLY	NIL	NIL .	NA	
(v)	Motor Vehicles (details of make, etc.)	SANTRO-01 Motor Cycle-01	NIL	NIL	NIL.	NA	
(vi)	Jewellery (give details of weight and value)	Gold- 200 gm Silver-150 gm	Gold- 400 gm Silver-400 gm	NIL	Gold- 100 gm Silver-100 gm	NA .	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NA	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here mean's a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also

nave to be indicated

Contract Con	ave to be indicated]			<u> </u>	Domandont 3	Dependant-3
Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant-2 Name	Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NA
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Sampatchak, Patna Area-01 Kattha Bihta, Patna Area-980 Sq Feet	NIL	NIL	NIL	NA
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL.	NIL	NIL	NA
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Appartment 01 BHK Add-Ved Vihar Colony, Gaziabad, UP	NIL ,	NIL	NA
(A)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	NIL	NIL		
	(ii) Loans from financial institutions	NIL	NIL		
٥	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL .		
	(b) dues to departments dealing with supply of water	NIL.	NIL		

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•	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate	NIL	NIL
	the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BMYPS2218F	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIŁ
	(iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	i .	PTS/BLA- 1047								
Gender	:-	CONCESS OF THE PROPERTY OF THE	M	(M/F)						
Date of Birth	:-	3	0_	0	1	1	9	7	5	(DD/MM/YYYY)
Class/Group	i.		В] (A/B/C)						
Cadre	;-	Bihar Legislative Assembly Secretariat service								
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.)						t.		
Home District	;-	Patna								

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that ancestral property has not been provided so far. I am entitled of $1/4^{\rm th}$ of the total landed property of my mother.

Signature Name of Employee: BIRENDRA KUMAR SINGH

Place: Patna Designation: Assistant

Date: Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration.